

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th July, 2022

No.HC.VII-31/2020/ 4931 /A. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana, is directed to deal with the Civil Cases pending in the Court of Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhana, in addition to his normal duties, till regular posting of Officer at Dhakuakhana.

No.HC.VII-31/2020/ 4932 /A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest Shri Biswadeep Baruah with the power to try suits cognizable by the such Civil Courts:-

(The power is personal to the Officer concerned and may be exercised by him at any station.)

By Order,
Sd/- Romex Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-31/2020/ 4933 - 4942 /A.

Dated 16.07.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Lakhimpur, North Lakhimpur for information and necessary action.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur for information and necessary action.
6. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana for information and necessary action.
7. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

16.07.2022
REGISTRAR (VIGILANCE)

16/07/22